NATIONAL COMPANY LAW TRIBUNAL <u>NEW DELHI BENCH</u> <u>NEW DELHI</u>

C. P. NO. 29(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Vinay Bhardwaj and & Anr. V/s. M/s. Kritivaas Logistics Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

	S.NO	NAME	DE	SIGNATION	REPRESENTATION	SIGNATURE
1.	Raje	an kumaz chou	erasi a	lawyer	Petitioners	Reporchources.

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given a week's time to file the two sets of paper books.

List for arguments on 24.11.2016.

SQL

(R.Varadharajan) Member (Judicial)

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(Maharaj Krishan Hanjura) Member (Judicial)